NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

52. CA/188/2021 CA/237/2021 In CP/199(MB)2021

CORAM:
SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: Jalak Rawal
V/s
Trelion Business Solutions Pvt. Ltd.

Section: 242(4) of the Companies Act, 2013

ORDER

The matter could not be taken up due to paucity of time. List the matter on **12.06.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)